

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

19/17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/6/IB/2018
PETITION NUMBER : CP/540/ (IB)/2017
NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK & 3 ORS
UNDER SECTION : 47

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) A-L. Somayaji, Sr.-lawyer
(Manager) Neuron

Counsel for Kotak



2. A. CELINE
For M/S Kamala Kumar

for COC

A. Celine
19/3
MS 499/09
For M/S V. Kamala
Kumar.

3. Eshwari Jan 16
Counsel for Neuron

Counsel for Neuron



ORDER

Counsels representing both the parties are present and prayed for time for making submissions. Time is enlarged at request. Put up on 26.03.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc